

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP No. 6 (ND)/2016

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.10.2017**

**NAME OF THE COMPANY: Sh. Mukesh Thareja Vs. M/s Thareja Metal
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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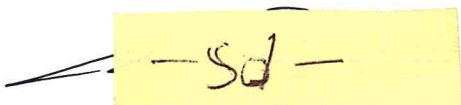
For the Petitioner(s): Mr. Shreshth Nanda, Advocate

For the Respondent(s): None

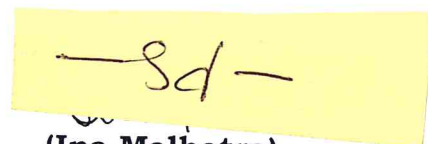
ORDER

A request for adjournment is being made on behalf of Counsel for the Respondent as there has been a demise in the family of the arguing counsel.

At his request adjourned to 17th November, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)